

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Surana Industries Limited Date of Commencement of Liquidation: 12-10-2018; List of Stakeholders as on Date: 18-04-2022; Name of IP: Mr. Ramakrishnan Sadasivan; Process Number: 1; Last 5 digit of registration number: 10215

| Sl. no. | Category of stakeholders  | Summary of claims received |                        | Summary of claims admitted |                | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|------------------------|----------------------------|----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.)           | No. of claims              | Amount (Rs.)   |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  | 0                          | 0                      | 0                          | 16629483       |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |                        |                            |                |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 12                         | 24081864292.76         | 12                         | 24074110255.09 |                             | 7754037.67                |                                     | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 1                          | 163490187              | 1                          | 163490187      |                             |                           |                                     | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 0                          | 0                      | 3                          | 28843678       |                             |                           |                                     | <a href="#">Annexure 5</a> |
| 6       | Operational creditors (Employees)   |                            |                        |                            |                |                             |                           |                                     | NA                         |
| 7       | Operational creditors (Government Dues)   | 5                          | 1142191619             | 5                          | 1142191619     |                             |                           |                                     | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 15                         | 349511009.85           | 7                          | 57674885.29    |                             | 291836124.56              |                                     | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |                        |                            |                |                             |                           |                                     | NA                         |
| Total   |   | 33                         | 25737057108.6099<br>97 | 28                         | 25482940107.38 |                             | 299590162.23              |                                     |                            |